

श्री: जवाहर लाल नेहरू : यह नानुनकिन नहीं है ।

श. जा. नेव. : पाकिस्तान के प्रेजिडेंट ने भारत और पाकिस्तान के बीच में कामन विफेंस होना चाहिये इस तरह का सुझाव रक्खा था । मैं जानना चाहता हू कि इस बैठक में क्या इस सम्बन्ध में भी कुछ चर्चा होगी ।

श. जवाहर लाल नेहरू : पाकिस्तान के प्रेजिडेंट साहब क्या कहेंगे, यह तो मैं नहीं बतला सकता, मेरी तरफ से इस की कोई चर्चा नहीं होगी ।

Shri Hem Barua : Is it a courtesy call or has the Prime Minister an agenda for this?

Shri Jawaharlal Nehru: No agenda

Shri Hem Barua: It is a courtesy call then

Shri Jawaharlal Nehru: Yes

#### Gorakhpur Labour Organisation

S.N Q 7. { Shri K N Pandey  
Shri Sinhasan Singh:  
Shri B shwanath Roy  
Shri Birbal Singh:  
Shri Ram Shankar Lal  
Shri Sarju Pandey:

Will the Minister of Labour and Employment be pleased to state

(a) whether the decision regarding notification issued on 11th August, 1959 abolishing the Gorakhpur Labour Organisation has been taken at the instance of the Labour Unions or on demand of the coalfield employers,

(b) whether the cost of the maintenance of this organisation was completely borne by the coalfields employers or a part of it was met by Government,

(c) what are the reasons that had led to this decision of the Government and whether the Government have

considered the following effects resulting from this step

- (i) what avenues have now been considered and opened for continuing the recruitment of labour from these Eastern districts of U P State
- (ii) whether the density of the population and acute problem of unemployment which would further be accelerated by the abolition has been considered,
- (iii) Whether any alternative job has been found out for the permanent office and other employees working in the said organisation?

The Deputy Minister of Labour (Shri Abid Ali): (a) The decision to abolish the Gorakhpur Labour Organisation was taken in a tripartite meeting held on the 9th August, 1959. The Trade Unions have been pressing for its abolition

(b) By the employers

(c) It was considered undesirable to continue treating a section of workers as a separate class, subjected to various controls in worksite camps

- (1) The recruitment function of the Gorakhpur Labour Organisation will be taken over by the Employment Exchange Organisation
- (ii) This does not arise in view of reply to (i) above
- (iii) The matter is under consideration

Shri K N Pandey: The employment exchange is located in a particular area and it will serve only that particular area. Previously the workers were sent to every part of the country. May I know how these things will be affected by this thing

being taken over by the employment exchange?

**Shri Abid Ali:** This particular function of the Gorakhpur labour organisation will be taken over by the employment exchange and it will be looking to this special work. The purpose in view will thus be served.

**Shri K. N. Pandey:** I want to bring to your notice that one employment exchange cannot serve the purpose because generally it serves a particular area. These workers numbering 18,000 were sent to every part of the country where coal-fields exist. One employment exchange cannot help them to give them employment in all these places. Will it be possible for the Ministry to open one special employment exchange for seeing that these persons can be employed in every part of the country where they are required?

**Shri Abid Ali:** That is the intention.

**Shri Bishwanath Roy:** In view of the fact that every year a large number of workers were recruited at Gorakhpur, may I know whether that sort of employment would be affected in any way by the new arrangement?

**Shri Abid Ali:** That is what I have said. The intention is that The Gorakhpur Labour Organisation was enlisting individual persons who wanted to go to work in the coal fields. Now also, enlistment will be done and the collieries will be informed of that and all these workers will be employed in these collieries, needing them.

जी सरजू बाई: गोरखपुर लेबर ऑरगनाइजेशन के एबालिश्न होने के बाद जो बेकारी बढ़ेगी उसके बारे में सरकार क्या विचार कर रही है?

जी अखिल कला: इस वजह से बेकारी नहीं बढ़ेगी।

जी सरजू बाई: जो लोग वहाँ काम करते हैं उनको कोई दूसरा काम दिया जायगा या नहीं?

जी अखिल कला: इस वकत जो वहाँ पर १७५ के करीब छावनी काम कर रहे हैं उनमें से १२५ को दूसरी धारोनाइजेसन में ले लेने और बाकी का भी इन्तजाम कर लिया जायगा।

**Shri S. L. Saxena:** Is the hon Minister aware that the Minister in charge of this in UP did not agree to the abolition of this depot in the tripartite conference?

**Shri Abid Ali:** The representative of the UP Government was present in the conference.

**Shri S. L. Saxena:** He did not agree to it?

**Shri Abid Ali:** I cannot say. This decision was taken in the Conference.

**Shri S. L. Saxena:** Is the hon Minister aware that the UP Assembly was told by the State Minister that they are not agreeable to this? Can the recommendations of the labour tripartite conference be implemented without unanimity?

**Shri Abid Ali:** The UP Government had written to us that this organisation should not be abolished, it is a fact.

**Shri S. L. Saxena:** I want to know whether you propose to accept the view of the UP Government or not.

**Shri Abid Ali:** This was a tripartite conference attended by the representatives of the Governments concerned employers and employees and the decision was taken there.

**Shri S. L. Saxena:** Could a decision of the tripartite conference be binding if it is not unanimous?

**Shri Abid Ali:** Yes, Sir.

**Shri Bishwanath Roy:** May I know whether the workers employed by the

exchange at Gorakhpur would be employed in the same manner as they were employed by the organisation previously or other formalities will have to be followed by them?

**Shri Abid Ali:** They will be employed as other workers are employed

#### WRITTEN ANSWERS TO QUESTIONS

##### Import of Cycle Components

\*871. { **Shri E C Majhi:**  
           { **Shri Subodh Hansda:**

Will the Minister of Commerce and Industry be pleased to state

(a) whether Government have decided to ban the import of cycle components,

(b) if so, whether this decision has been implemented, and

(c) what will be the net saving of foreign exchange?

**The Minister of Commerce (Shri Kannango):** (a) No, Sir

(b) and (c) Do not arise

##### Government Contractors

\*875 **Shri Keshava:** Will the Minister of Works, Housing and Supply be pleased to state

(a) whether it is a fact that the Government contractors are generally reluctant to execute CPWD works,

(b) if so, why and for what reasons, and

(c) how the crisis is proposed to be overcome?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K Chanda):** (a) No, Sir, but occasional instances of poor response from contractors have come to notice

(b) and (c) A statement containing the required information is laid

on the Table of the House. [See Appendix III, annexure No 48]

##### Conference of Rehabilitation Secretaries at Srinagar

\*879 **Shri Sadhan Gupta:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether the Conference of Rehabilitation Secretaries held at Srinagar has decided to lay emphasis on resettlement of displaced persons from East Pakistan in West Bengal through the Bannanama Scheme,

(b) if so, whether and to what extent the upper limit of grants permissible under the Bannanama Scheme will be increased,

(c) whether the question of undertaking agricultural and industrial schemes in West Bengal for providing employment to displaced persons was also discussed in the Conference, and

(d) if so, with what result?

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** (a) It was agreed that the West Bengal Government would take steps to further encourage the displaced camp families to rehabilitate themselves under the Bannanama Schemes

(b) There is no proposal to generally increase the upper limits of financial assistance admissible under the scheme Schemes, however, which involve higher financial assistance for purchase of agricultural land by the camp families would continue to be considered on their merits

(c) No

(d) Does not arise

##### Hospital for Mica Mines at Kalichedu

\*881 **Shri T B. Vittal Rao:** Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No 1826 on the 14th April, 1950 and state:

(a) whether the equipment for the hospital under construction at